

DIVISION BENCH
COURT - II

O-218

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/10(KB)2013
COMP.APPL/212(KB)2013

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH MAY 2024

IN THE MATTER OF	ACME CONSULTANTS PVT. LTD. & ANR. VS PREMIUM AGRO EXPORTS LTD. & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Aritra Basu, Adv.] For the Petitioner
Mr. Patita Paban Bishwal, Adv.]

Mr. Sankarsan Sarkar, Adv.] For the Respondent No.13

Mr. Shaunak Mitra, Adv.] For the Respondent No.22

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **12th July, 2024**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**